GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2711
ANSWERED ON:12.03.2015
NEW ACQUISITION OF COAL ASSETS
Chavan Shri Harishchandra Deoram

Will the Minister of COAL be pleased to state:

- (a) whether the Government has acquired or considering new acquisition of coal assets in foreign countries by Coal India Limited (CIL);
- (b) if so, the details thereof;
- (c) whether the Government is considering any investment plan or diversion the sum that received from disinvestment of CIL to acquire new coalfields in the foreign countries;
- (d) if so, the details thereof including the time-frame for the new project to begin;
- (e) whether any investment plan/policy is being formulated with the private companies by the Government for joint exploration the new opportunities in foreign soils; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a) to (b): In course of its efforts to explore the possibility of acquiring thermal coal assets abroad, Coal India Limited (CIL) has formed a wholly owned subsidiary. Coal India Africana Limitada (CIAL), in Mozambique. This company has been granted prospecting licenses for two coal blocks, by the Ministry of Mineral Resources, Govt. of Mozambique. No payment had to be made towards acquisition of these exploration licenses.
- (c) to (e): There is no proposal for investment or diversion of funds received through disinvestment, under the consideration of Government to acquire new coal fields in foreign countries.
- (f): Does not arise in view of the above reply.